

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2014

Dated : 22nd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Sasan Power Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Vishrov Mukerjee
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. M.G. Ramachandran for R.14

ORDER

Admit. Mr. M.G. Ramachandran, the learned counsel takes notice on behalf of Respondent No.14. Notice be issued to the other Respondents returnable on 26.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **26.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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